

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No. Misc.1/2005/Judl. /TDSAT/

Dated: 2nd September, 2026

NOTICE

The Competent Authority in TDSAT is pleased to issue the following directions to all Advocates/Parties: -

"A4 size paper be used uniformly in all jurisdictions for all kind of pleadings contained in petitions, affidavits, applications or other documents etc, and all memorandum of appeals, orders and judgements in the Hon'ble Tribunal.

The A4 size paper to be used as above shall conform to the following specification of paper and formatting style: -

A4 size paper (29.7 cm X 21 cm) having not less than 75 GSM with font – Times New Roman, font size 14, in 1.5-line spacing (for quotations and indents – font size 12 in single line spacing), with margin of 4 cm on left & right and 2 cm on top & bottom."

The printing/typing shall be on one side of the paper till further directions in the matter.

These directions shall come into force w.e.f. 1st October, 2026 and onwards.


Desk Officer

To,

1. Notice Board
2. TDSAT's website